

DIVISION BENCH
COURT - I

O-252

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/151(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS HEAVEN INFRA PROJECTS LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

ORDER

1. None for the ROC, WB.
2. Post the matter on tomorrow i.e. **02.04.2024** for personal appearance of ROC, WB at 10.30. A.M. in terms of the order dated 13.02.2024.
3. Registry is directed to communicate this order to ROC, WB today itself.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**